

OFFICE OF DISTRICT & SESSIONS JUDGE (HQ), TIS HAZARI COURTS, DELHI

CIRCULAR

It has been reported that taking advantage of Covid19 lockdown these days, some of the officials are leaving station without prior permission of and without intimation to the concerned authority / officer in charge. It is directed that **no official shall leave station** under any circumstances, since during the lockdown period, all officials are on duty and working from home. However, in cases of extreme exigencies, grant of permission to leave station shall be considered, provided prior application for grant of leave and for permission to leave station, duly forwarded along with the supporting documents, reaches the office well in time.

All staff members are directed to ensure strict compliance of the above directions, and failure to do so shall entail necessary disciplinary action against the erring official.

(Girish Kathpalia)

District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

**GIRISH KATHPALIA** Digitally signed by GIRISH KATHPALIA  
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17835 - 17975  
No \_\_\_\_\_ / Leave I,II,III Central/2020

Dated Delhi the 27/7/2020

Copy forwarded for information & necessary action to:

1. The District & Sessions Judges, West(THC), East (KKD Courts), North East (KKD Courts), Shahdara (KKD Courts), New Delhi (PHC), North West & North Rohini Courts, South (Saket Courts), South East (Saket Courts) and South West District (Dwarka Courts), Delhi and Rouse Avenue Courts Complex **with the request to circulate the directions amongst the officials posted in their respective districts.**
2. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi **with the request to circulate the directions of the Officials posted under their control.**
3. All the Sr. A.O.(Judicial)/A.O(Judicial), Branch In-Charges, Central District, Tis Hazari Courts, Delhi **with the direction to circulate the directions to the Officials posted under their control.**
4. Chairman/Nodal Officer, Web Site Committee, Tis Hazari Courts, Delhi with the direction to upload the circular on official website.
5. Personal Office of the Ld. District & Sessions Judge (HQs), Delhi.
6. Dealing Official, Server Room No. 207, Tis Hazari Courts, Delhi

District & Sessions Judge (HQs)  
Delhi

**GIRISH KATHPALIA**

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